

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

CRIMINAL MISCELLANEOUS PETITION NO. 13573 OF 2015
(Application for directions)

IN

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. 3690 OF 2015

Subhash Chandra Baghel ...Petitioner(s)
VERSUS
C.B.I. & Anr. ... Respondent(s)

OFFICE REPORT IN DISPOSED OF MATTER

The matter above mentioned was disposed of vide this Hon'ble Court's Order dated 14th July, 2015 (Copy of Record of Proceedings dated 14th July, 2015 is enclosed herewith for kind perusal of the Hon'ble Court)

It is submitted that Counsel for the Petitioner has on 3rd August, 2015 filed an application for directions which has been registered as Criminal Misc. Petition No. 13573 of 2015.

The application for directions above mentioned is listed before the Hon'ble Court with this office report.

DATED this the 14th day of August, 2015.

sd/-
ASSISTANT REGISTRAR

COPY TO:

Mr. Vivek Gupta, Advocate
110, C.K. Daphtary Lawyer's Chambers,
S.C.I., N.D.

cd/ak

ASSISTANT REGISTRAR